

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

116. C.P.(IB)-220(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.09.2023**

NAME OF THE PARTIES: Union Bank of India Limited

V/s.

Rohit Ashok Jindal

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Adv. Purvi Jain i/b M.V. Kini appearing for the Financial Creditor is present and submits that she has e-filed the service affidavit.
2. List this matter on **30.11.2023.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)